

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE SRINAGAR

To

All Judicial Officers,
Posted at District Headquarter,
Srinagar.

No: 59-62/ pdjs/Adm/2020

Dated: 24-04-2020

Subject: Updating of files and uploading of orders/Judgments on CIS/NJDG.

Sir/Madam,

Pursuant to the communication received from Registrar Computers High Court of J&K at Jammu Vide No. 639/CPC/J Dated 24-04-2020 regarding the subject cited above. In this connection you are requested to update all the cases fixed during COVID-19 pandemic including the Orders/Judgments on CIS/NJDG and report the same on email id: **srinagar-dc@jk.gov.in** with in a week's time positively for its onward transmission to Hon'ble High Court.

Yours faithfully,
Sd/-

(Abdul Rashid Malik)
Principal District & Sessions Judge
Srinagar

Copy to:-

1. Registrar General, High Court of J&K, Jammu for information.
2. Principal Secretary to Hon'ble The Chief Justice High Court of J&K, Jammu for information.
3. Registrar Computers, High Court of J&K, Jammu for information.
4. Secretary to Hon'ble Mr. Justice Rajesh Bindal, Judge High Court of J&K, (Administrative Judge District Srinagar) for information of His Lordship.
5. J.E Mechanical/J.E R&B Civil and Electric District Court Complex, Srinagar with the direction to ensure uninterrupted Water/Power Supply during Court hours on daily basis.
6. In charge Main Gate District Court Complex, Srinagar with the direction to allow officials only to enter the premises after showing their Identity Card.
7. System Officer e-Courts, Srinagar for uploading the same on official website.

Sd/-
(Chief Administrative Officer)